

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

(17)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/25/2016
NAME OF THE PETITIONER(S) : Mekuba Petroleum India P. Ltd and 3 others
NAME OF THE RESPONDENT(S) : Wynn's Mekuba India P. Ltd and 5 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1) T.K. Sheshadri Priyadarshini Keerthi Krishna	Counsel for R2	[Signature]
2) A.K. MYLSAMY P.M. VATSALA	Counsel for Petitioner	P. M. Vatsala
3) ADITI ASHOK FOR PREETI MOHAN CSR. COUNSEL R. MURARI	COUNSEL FOR R4 & R5	[Signature]

ORDER

Ms P M Vatsala, counsel for petitioner present. Ms Priyadarshini, counsel for R2 present. Ms Aditi Ashok, representing counsel for R4 & R5 are present. Counsel for petitioner sought time to submit final arguments. Time extended at request. Put up on 12.06.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)